

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI
ABSTRACT

VACATIONS – Summer Vacation 2025 i.e. from 12.05.2025 to 13.06.2025
– Appointment of Vacation Civil Judges for the Districts in the State of
Andhra Pradesh – **NOTIFIED.**

ROC.NO.393/2025-B.SPL.,

NOTIFICATION NO.453-B.SPL.,

DATED:08.05.2025

High Court's Circular Roc.No.393/2025-B.Spl., dated 22.04.2025.

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In exercise of the powers conferred Under Section 32 (3) of the A.P. Civil Courts Act, 1972 (Act 19 of 1972) the High Court of Andhra Pradesh hereby appoint the following officers as Vacation Civil Judges of Civil Courts of all the Districts, during the Summer Vacation 2024.

I PERIOD - 12.05.2025 to 28.05.2025 (17 days)

II PERIOD - 29.05.2025 to 13.06.2025 (16 days)

SL. NO.	NAME OF THE DISTRICT	PERIOD	DESIGNATION OF THE OFFICER
(1)	(2)	(3)	(4)
1.	ANANTAPUR	I	SRI C.SATYA VANI, I Additional District and Sessions Judge, Ananthapuramu.
		II	SRI S.CHINA BABU, Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Ananthapuramu.
2.	CHITTOOR	I	SRI P.V.S.SURYANARAYANA MURTHY, II Additional District and Sessions Judge, Madanapalle, Chittoor District.
		II	SRI T.RAMACHANDRUDU, X Additional District and Sessions Judge, Tirupati, Chittoor District.

3.	EAST GODAVARI	I	SRI P.GOVARDHAN, VI Additional District and Sessions Judge, Kakinada, East Godavari District.
		II	SMT. K.SREEDEVI, Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Kakinada, East Godavari District.
4.	GUNTUR	I	SRI Y.NAGARAJA, II Additional District and Sessions Judge, Guntur.
		II	SRI CH.VENKATA NAGA SRINIVASA RAO, III Additional District and Sessions Judge, Guntur.
5.	KADAPA	I	SRI G.DEENA BABU, Special Judge for trial of cases under SCs and STs (POA), Act-cum-IV Additional District and Sessions Judge, Kadapa.
		II	SMT. K.SATYA KUMARI, II Additional District and Sessions Judge, Kadapa at Proddatur.
6.	KRISHNA	I	SRI B.BABU NAIK, Special Judge for trial of cases under SCs and STs (POA), Act-cum-X Additional District and Sessions Judge, Machilipatnam, Krishna District.
		II	SMT. VELPULA BHAVANI, Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Vijayawada, Krishna District.
7.	KURNOOL	I	SMT. V.LAKSHMIRAJYAM, Special Judge for trial of cases against Women-cum-VII Additional District and Sessions Judge, Kurnool.

		II	SRI E.RAJENDRA BABU, Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Kurnool.
8.	NELLORE	I	SMT. NIKITHA R.VORA, Judge, Family Court-cum- VI Additional District and Sessions Judge, Nellore.
		II	SMT. CIRIPIREDDY SUMA, Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Nellore.
9.	PRAKASAM	I	SMT. T.RAJYALAKSHMI, I Additional District and Sessions Judge, Prakasam at Ongole.
		II	SMT. G.DEENA, Judge, Family Court-cum- VIII Additional District and Sessions Judge, Prakasam at Ongole.
10.	SRIKAKULAM	I	SRI CH.VIVEK ANANDA SRINIVAS, Judge, Family Court-cum-III Additional District and Sessions Judge, Srikakulam.
		II	SRI S.M.PHANI KUMAR, Special Judge for trial of cases under SCs and STs (POA), Act-cum- IV Additional District and Sessions Judge, Srikakulam.
11.	VISAKHAPATNAM	I	SRI M.NAGESWAR RAO, IV Additional District and Sessions Judge, Visakhapatnam.
		II	SRI P.RAJARAM, Judge, Additional Family Court, Visakhapatnam.

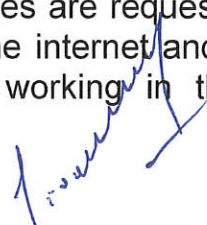
12.	VIZIANAGARAM	I	SMT. K.VIJAYA KALYANI, Judge, Family Court-cum-III Additional District and Sessions Judge, Vizianagaram.
		II	SMT. N.PADMAVATHI, V Additional District Judge-cum-Special Court for trial of Offences against Women, Vizianagaram.
13.	WEST GODAVARI	I	KUM. K.VANISRI, Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), West Godavari at Eluru.
		II	SRI B.LAKSHMINARAYANA, Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Bhimavaram, West Godavari District

The Vacation Civil Judges appointed for the above Districts shall hold their sittings at the places where District Courts/Additional District Courts situated out side the Head-Quarters, once in a week, either Suo-Motu or on the request of the concerned Bar Associations.

Request for any changes in the above arrangements will not be entertained under any circumstances.

NOTE:1. The orders are placed in the High Court's Web Site <https://aphc.gov.in/>, and the copy downloaded from the website is valid for taking further action.

2. All the Principal District and Sessions Judges are requested to download the said Proceedings from the internet and to communicate the same to the officers working in their respective Units.


REGISTRAR (VIGILANCE)

To

1. The officers and Incharge officers concerned.
2. The **Registrar General, and Other Registrars**, High Court of Andhra Pradesh.

3. The Registrar, IT-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravathi (with a request to direct the concerned to place the proceedings in the High Court's Website under general information)
4. **THE DISTRICT AND SESSIONS JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
5. **THE I ADDITIONAL DISTRICT AND SESSIONS JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
6. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
7. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.
8. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court's Buildings, High Court of Amaravati.
9. The Chairman, Industrial Tribunal-cum-Presiding Officers of Labour Courts, Ananthapuramu, Guntur, Visakhapatnam.
10. The Chairman, Andhra Pradesh Value Added Tax Appellate Tribunal, Viskhapatnam.
11. The Departmental Member, Andhra Pradesh Value Added Tax Appellate Tribunal, Viskhapatnam.
12. The Secretary to Government, Law (L.A. & J –SC.F) Department, Government of Andhra Pradesh, Amaravathi at Nelapadu.